## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:387 ANSWERED ON:03.05.2012 ETHANOL BLENDED PETROL Joshi Dr. Murli Manohar;Singh Shri Rajiv Ranjan (Lalan)

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of assessment made regarding effect of use of Ethanol Blended Petrol (EBP) on the import of crude oil and the extent to which the import of crude oil is likely to be reduced as a result thereof;

(b) the extent to which the demand of crude oil in the international market is likely to be affected on account of reduction in import of crude oil by India;

(c) the comparative details of sale of petrol and EBP in the country during the year 2011-12;

(d) the estimated requirement of ethanol per annum for EBP programme in the country along with the details of Extra Neutral Alcohol (ENA) available in the country during the last three years and the current year; and

(e) the steps taken by the Government to ensure adequate supply of Ethanol to the Oil Marketing Companies (OMCs) for successful implementation of the EBP Programme?

## Answer

MINISTER of STATE for PETROLEUM & NATURAL GAS (SHRI R.P. N. SINGH)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.387 BY SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH AND DR. MURLI MANOHAR JOSHI TO BE ANSWERED ON 03rd MAY 2012 REGARDING ETHANOL BLENDED PETROL

(a)&(b) Under the Ethanol Blended Petrol (EBP) Programme, 5% of Ethanol is aimed to be blended with petrol. At this level of blending in India and continuous growth in demand of petroleum products, it is not expected to have any impact on import and demand of crude oil in the International market.

(c) In the year 2011-12, against the overall sale of 2071.51 crore litres of petrol, 682.84 crore litres of Ethanol Blended Petrol was sold by Oil Marketing Companies (OMCs).

(d) Ethanol requirements for 5% EBP Programme in the entire notified area in the country during last four years i.e. 2008-09, 2009-10, 2010-11 & 2011-12 were 60.5 crore litres, 83.8 crore litres, 105.1 crore litres and 101.7 crore litres respectively.

As per the information received from Department of Chemicals & Petrochemicals, data regarding availability of Extra Neutral Alcohol (ENA) is not available.

(e) On 16.08.2010, the Government has decided that OMCs would purchase the entire quantity of Ethanol made available by domestic manufacturers of Ethanol at a price to be decided by the Government. In pursuance of this decision, OMCs are implementing the 5% EBP Programme by procuring the entire quantity of Ethanol made available by domestic suppliers at the adhoc ex-factory price of Rs.27/litre, as decided by the Government.

In order to help OMCs achieve their targets under the EBP Programme, State Governments have been requested to simplify procedures and expedite clearances related to the roll out of the EBP Programme.